



# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No :

H 82151 /C-2/NGT-46/2021

दिनांक

Date 21-9-22

To,

The Registrar,  
Hon'ble National Green Tribunal,  
Copernicus Marg, New Delhi.  
E-mail - judicial-ngt@gov.in

**Sub: Progress report in pursuant to the order dated 23.11.2021 passed in the matter of O.A. No. 985/2019 with O.A. No. 986/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh.**

Sir,

In compliance of order dated 23.11.2021 passed by the Hon'ble National Green Tribunal, New Delhi in O.A. No. 985/2019 with O.A. No. 986/2019 In Re : Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh WITH In Re : Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh, the compliance report with respect to Water pollution by tanneries at Jajmau Kanpur along with interim compliance report with respect to Water Pollution at Rania, Kanpur Dehat has been filed on 31.07.2022 and thereafter updated compliance report with respect to Water Pollution at Rania, Kanpur Dehat was filed on 18.08.2022.

It is further submitted that the committee constituted by Chief Secretary, Government of Uttar Pradesh vide letter dated 26.05.2022, has finalized the rate as Rs 11.583 per Kilogram, for scientific and safe disposal of Chromium waste dumped at Khanchandpur, Rania, Kanpur Dehat through existing nearby TSDFs. The total cost for the disposal of approx. 85008 MT Chromium waste dumped at Khanchandpur Rania, Kanpur Dehat is estimated as approx. Rs 98,46,47,664.

U.P. Pollution Control Board has requested to the State Government for making provision of fund for this work vide letter dated 13.09.2022. The State Government has already released the fund of Rs 48.44 Crore in the dedicated escrow account operated by District Magistrate, Kanpur Dehat for the same. At present signing of MoU & placing the work order to both TSDF operators is in progress and thereafter lifting, treatment & scientific disposal of chromium waste is slated to begin from 15.10.2022, after the rainy season, so as to avoid leaching of chromium may take place in ground water and it will take atleast further six months, after start of work, for complete disposal of dumped hazardous waste to TSDF. At present the entire area is covered by polythene sheet.

It is requested that the compliance report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,

(Ajay Kumar Sharma)  
Member Secretary